

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/210/2024 BLAPL/500/2024	SURENDRA SINGH THAKUR VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000051/2023
2	D-BLAPL/296/2024 BLAPL/501/2024	SAGAR PATRA VS STATE OF ODISHA	AMIT BISWAL VS	MOHANA /253 /2021 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000145/2021
3	D-BLAPL/308/2024 BLAPL/502/2024	GURUDEB BAG VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	BELPAHAR /166 /2023 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000680/2023
4	D-BLAPL/1320/2024 BLAPL/503/2024	NIHAR RANJAN MAHANTA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	NAYAKOT /95 /2023 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000753/2023
5	D-BLAPL/1800/2024 BLAPL/504/2024	BUDU HARIJAN VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	CHITRAKONDA /58 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000074/2022
6	D-BLAPL/1804/2024 BLAPL/505/2024	SK. KEFAJUDDIN @KALA BABU VS STATE OF ODISHA	SAROJ BARIK VS	/ /0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000251/2017
7	D-BLAPL/1715/2024 BLAPL/506/2024	BRAJA BIHARI PRADHAN VS STATE OF ODISHA	AMIT BISWAL VS	MANAMUNDA /134 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000147/2023
8	D-BLAPL/1968/2024 BLAPL/507/2024	SANTOSH KUMAR SAHOO @ SANTA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	SPL.TASK FORCE /37 /2021 A.D.J.,DHENKANAL(Dhenkanal) Spl/0000018/2021
9	D-BLAPL/1972/2024 BLAPL/508/2024	JANAKI BALLABHA BHARIMALLA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	Maitri Vihar PS /398 /2023 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000643/2024
10	D-BLAPL/2051/2024 BLAPL/509/2024	MAITUL SAI @ MATIUL SAI @ MUNA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /251 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0000670/2023
11	D-BLAPL/1973/2024 BLAPL/510/2024	ATUL KUMAR PANDA VS STATE OF ODISHA	S.S.RAY (2) VS	PADMAPUR /92 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000085/2023

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12	D-BLAPL/1989/2024 BLAPL/511/2024	BRAJA KISHORE NATH VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	MANCHESWAR P.S. /523 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001539/2023
13	D-BLAPL/2052/2024 BLAPL/512/2024	RAMA CHANDRA SAMAL @ RAMACHANDRA SAMAL VS STATE OF ODISHA	GYANA RANJAN DHAL VS	BADAGODA P.S. /6 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000008/2024
14	D-BLAPL/2062/2024 BLAPL/513/2024	DIBYAJYOTI RANASINGH VS STATE OF ODISHA	ASHOK KUMAR GHADAI VS	CHAKAPADA PS /60 /2023 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000054/2023
15	D-BLAPL/2067/2024 BLAPL/514/2024	SK. RAJA @ RAJU VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KANDARPUR /110 /2021 3RD ADDL. DISTRICT JUDGE,CUTTACK Spl/0000013/2021
16	D-BLAPL/2084/2024 BLAPL/515/2024	DEBASISH BEHERA @ RINKU VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	SPL.TASK FORCE /20 /2020 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000008/2020
17	D-BLAPL/1613/2024 BLAPL/516/2024	NABIN HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /147 /2023 JMFC, BORIGUMMA(Koraput) GR/0000290/2023
18	D-BLAPL/2193/2024 BLAPL/517/2024	SONA KHILA VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /59 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000079/2022
19	D-BLAPL/2208/2024 BLAPL/518/2024	MUNJUKA MALLICK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /114 /2019 ADDL. SESSION JUDGE,BALLIGUDA(K ST/0000018/2020
20	D-BLAPL/1889/2024 BLAPL/519/2024	ARSENA VIHILIA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000060/2023
21	D-BLAPL/2216/2024 BLAPL/520/2024	RANJISH KUMAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	G.R.P.S.,BERHAMPUR /114 /2023 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000082/2023
22	D-BLAPL/2118/2024 BLAPL/521/2024	BIBEKANANDA MAHAKUD @ LIPAN VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	HANDAPA /11 /2024 S.D.J.M.,ATHMALLIK(Anugul) GR/0000033/2024
23	D-BLAPL/2120/2024	MANORANJAN PRADHAN	SRIKANTA PANDA	INDUSTRIAL ESTATE PS /11 /2023

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	BLAPL/522/2024	VS STATE OF ODISHA	VS	1ST ADJ CUM SPL.JUDGE,KHURDA(Kh
24	D-BLAPL/2125/2024 BLAPL/523/2024	DHARMENDRA GANDA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	TR/0000122/2023 KOTPAD /238 /2023 J.M.F.C.,KOTPAD(Koraput) GR/0000237/2023
25	D-BLAPL/2222/2024 BLAPL/524/2024	DINESH MAHAR VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	ATHAMALLIK /44 /2021 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000026/2021
26	D-BLAPL/2126/2024 BLAPL/525/2024	SANJAY DHALI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /169 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000091/2023
27	D-BLAPL/2223/2024 BLAPL/526/2024	SUKANT @ SUKANTA BARAL @ AANU VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	NACHUNI /192 /2023 A.D.J.,BHUBANESWAR(Khordha) TR/0000472/2023
28	D-BLAPL/2192/2024 BLAPL/527/2024	DAMBARU KHILLA VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /59 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000079/2022
29	D-BLAPL/2011/2024 BLAPL/528/2024	MUNA @ MANOJ KANDI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /200 /2023 5TH ADDL.SESIONS JUDGE, BBSR(Kh TR/0000291/2023
30	D-BLAPL/309/2024 BLAPL/529/2024	CH VICKY PATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CHAMAKHANDI /441 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0001642/2023
31	D-BLAPL/1591/2024 BLAPL/530/2024	SONU @ ASHWINEE KUMAR DAS VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /417 /2023 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000635/2023
32	D-BLAPL/2061/2024 BLAPL/531/2024	SUSANTA BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000004/2024
33	D-BLAPL/2008/2024 BLAPL/532/2024	CHINTU @ RAKESH MOHANTY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DHAULI PS /170 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001173/2023
34	D-BLAPL/2113/2024 BLAPL/533/2024	TAPASWINI BEHERA @ BEHURA VS	DEBI PRASAD PATTNAIK VS	TANGI /232 /2019 SPECIAL COURT,CUTTACK(Cuttack)

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35	D-BLAPL/480/2024 BLAPL/534/2024	STATE OF ODISHA A. HADU PATRA VS	SIDHARTH PRASAD DAS VS	Spl/000028/2020 BAIDYANATHPUR /140 /2022 ASST.SESIONS JUDGE,GANJAM AT BE
36	D-BLAPL/1954/2024 BLAPL/535/2024	STATE OF ODISHA ASHOK KUMAR JENA VS	SUJIT KUMAR PATTNAIK VS	ST/000029/2023 NIMAKHANDI /360 /2023 J.M.F.C.(RURAL),BERHAMPUR(Ganjam)
37	D-BLAPL/1955/2024 BLAPL/536/2024	STATE OF ODISHA ASHOK KUMAR JENA VS	SUJIT KUMAR PATTNAIK VS	GR/0001913/2023 NIMAKHANDI /359 /2023 J.M.F.C.(RURAL),BERHAMPUR(Ganjam)
38	D-BLAPL/568/2024 BLAPL/537/2024	STATE OF ODISHA BABRU RANA VS	ASIT KUMAR PATTNAIK VS	GR/0001912/2023 BHAWANIPATNA SADAR /210 /2023 ASST. SESSIONS JUDGE,BHAWANIPAT
39	D-BLAPL/2128/2024 BLAPL/538/2024	STATE OF ODISHA T. MADHAB RAO @ MADHAB RAO VS	SATYABRATA MOHANTY (1) VS	CT/0000188/2023 JEYPORE SADAR /115 /2022 SPECIAL JUDGE,JEYPORE(Koraput)
40	D-BLAPL/748/2024 BLAPL/539/2024	STATE OF ODISHA BIJAY MEHER VS	LAXMI NARAYAN PATEL VS	TR/0000017/2022 DHANUPALI /330 /2023 SPL.JUDGE SAMBALPUR(Sambalpur)
41	D-BLAPL/2130/2024 BLAPL/540/2024	STATE OF ODISHA MD. ARBAJ VS	UNMESH CHANDRA JENA VS	TR/0000156/2023 PLANTSITE /335 /2021 2ND A.D.J.,ROURKELA(Sundargarh)
42	D-BLAPL/1580/2024 BLAPL/541/2024	STATE OF ODISHA ARUN KUMAR MAHAPATRA VS	LAXMI NARAYAN PATEL VS	ST/0000064/2022 DHANUPALI /330 /2023 SPL.JUDGE SAMBALPUR(Sambalpur)
43	D-BLAPL/1953/2024 BLAPL/542/2024	STATE OF ODISHA ASHOK KUMAR JENA VS	SUJIT KUMAR PATTNAIK VS	TR/0000156/2023 NIMAKHANDI /361 /2023 J.M.F.C.(RURAL),BERHAMPUR(Ganjam)
44	D-BLAPL/27/2024 BLAPL/543/2024	STATE OF ODISHA SAPAN DIGAL VS	PRANAB RANJAN CHHATOI VS	GR/0001923/2023 / /0 SPECIAL JUDGE, PHULBANI(Kandhamal)
45	D-BLAPL/425/2024 BLAPL/544/2024	STATE OF ODISHA SRIMANTA KANHAR VS STATE OF ODISHA	KARUNAKARA NAYAK VS	2(A)CC/000039/2023 KABISURYANAGAR (KODALA) /757 /20 ADJ,KODALA(Ganjam) Spl/0000005/2023

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46	D-BLAPL/1259/2024 BLAPL/545/2024	DUSHASAN DALEI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	SPECIAL CRIME UNIT /15 /2023 DISTRICT & SESSIONS JUDGE,BHUBANESWAR TR/0000609/2023
47	D-BLAPL/122/2024 BLAPL/546/2024	JITU @ JITENDRA DEHURY VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	DAITARI /80 /2019 ADDL.DIST.JUDGE,KEONJHAR(Kendujhar) ST/0000017/2021
48	D-BLAPL/1753/2024 BLAPL/547/2024	BHUBAN MOHAN DASH VS STATE OF ODISHA	JEETENDRA SAHU VS	KEONJHAR SADAR /397 /2022 DISTRICT & SESSIONS JUDGE,KEONJHAR ST/0000011/2023
49	D-CMP/2607/2024 CMP/50/2024	PURNA CHANDRA SAHOO VS UDHAB BEHERA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// DISTRICT & SESSIONS JUDGE,CUTTACK RFA/0000103/2019
50	D-CMP/2661/2024 CMP/51/2024	SULOCHANA MODI VS PAWAN KUMAR MODI	GOUTAM KUMAR ACHARYA VS	// SR CIVIL JUDGE (COMMERCIAL COURT) EC/0000114/2021
51	D-CMP/2725/2024 CMP/52/2024	SARMISTHA RATH VS SUBRAT PRASANNA MISHRA	D.P.MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0001072/2018
52	D-CONTC/2497/2024 CONTC/211/2024	RAMESWAR PATEL VS ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR	ADV. VS	// ()
53	D-CONTC/2496/2024 CONTC/212/2024	JAGABANDHU PATEL VS ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR	ADV. VS	// ()
54	D-CONTC/2488/2024 CONTC/213/2024	PRAKASH CHANDRA PATEL VS ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR	ADV. VS	// ()
55	D-CONTC/1133/2024 CONTC/214/2024	SIDHESWAR PANDA VS LINGRAJ PANDA, IAS	ADV. VS	// ()
56	D-CONTC/827/2024 CONTC/215/2024	JAGABANDHU SAHOO VS ASWATHY .S, I.A.S.	ADV. VS	// ()
57	D-CONTC/1551/2024	AZIMUDDIN KHAN	SK. ZAFARULLA	//

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	CONTC/216/2024	VS ROOPA ROSHAN SAHOO, COMMNR. CUM SECY., ST AND SC DEVLOPMENT DEPT.	VS	0 //
58	D-CONTC/59/2024 CONTC/217/2024	YASHOBANTA NAIK VS ANU GARG, I.A.S	ADV VS	// 0 //
59	D-CONTC/831/2024 CONTC/218/2024	SURESH KUMAR KAR VS ASWATHY S., I.A.S.	ADV VS	// 0 //
60	D-CONTC/2659/2024 CONTC/219/2024	SUMIT RANJAN SAHOO VS LINGRAJ PANDA, IAS	NIHAL RATH VS	// 0 //
61	D-CONTC/1465/2024 CONTC/220/2024	CHINTAMANI PRUSTI VS DATTATRAYA BAHUSAHEB SHINDE, I.A.S.	ADV VS	// 0 //
62	D-CONTC/1602/2024 CONTC/221/2024	MURCHHANA BISWAL VS RAGHURAM IYER, O.A.S.	ADV. VS	// 0 //
63	D-CONTC/1610/2024 CONTC/222/2024	MINATI DAS VS RAGHURAM IYER, O.A.S.	ADV. VS	// 0 //
64	D-CONTC/1608/2024 CONTC/223/2024	JYOTSNARANI SARANGI VS SUMITA SARKAR, O.A.S. (SAG)	ADV. VS	// 0 //
65	D-CONTC/1090/2024 CONTC/224/2024	KSHIROD KUMAR ROUT VS AJAYA KUMAR MOHANTY, O.A.S.	AKSHAYA KUMAR PANDEY VS	// 0 //
66	D-CONTC/1604/2024 CONTC/225/2024	GANESH SWAIN VS RAGHURAM IYER, O.A.S.	ADV. VS	// 0 //
67	D-CONTC/1093/2024 CONTC/226/2024	RAMESH CHANDRA ROUT VS AJAY KUMAR MOHANTY, O.A.S.	AKSHAYA KUMAR PANDEY VS	// 0 //
68	D-CONTC/1723/2024 CONTC/227/2024	NAMITA PANDA VS	ADV VS	// 0

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69	D-CONTC/1578/2024 CONTC/228/2024	ASWATHY, S.I.A.S. RAMA CHANDRA PATNAIK VS SATYABRATA SAHU, I.A.S.	ADV. VS	// // 0 //
70	D-CONTC/847/2024 CONTC/229/2024	CHANDRA SEKHAR DAS VS ARABINDA KUMAR PADHEE, I.A.S.	ADV. VS	// 0 //
71	D-CONTC/851/2024 CONTC/230/2024	MAHENDRA NATH SARANGI VS ARABINDA KUMAR PADHEE, IAS	ADV. VS	// 0 //
72	D-CONTC/852/2024 CONTC/231/2024	RABINDRA NATH HARICHANDAN VS ARABINDA KUMAR PADHEE, I.A.S.	ADV. VS	// 0 //
73	D-CONTC/475/2024 CONTC/232/2024	KULAMANI BALIARSINGH VS ASWASTI .S, I.A.S	ADV VS	// 0 //
74	D-CONTC/2493/2024 CONTC/233/2024	NARAYAN PANIGRAHY VS BIJAYALAXMI NAYAK,OAS,TAHASILDAR,KABISURYANAGAR	ADV. VS	// 0 //
75	D-CONTC/2623/2024 CONTC/234/2024	MENAKA ROUT VS ANU GARG, PRINCIPAL SECY. CUM ADDL. CHIEF SECY., WATER RESOURCE DEPT.	ADV. VS	// 0 //
76	D-CONTC/2484/2024 CONTC/235/2024	TIKCHAN ADBANG VS ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR	ADV. VS	// 0 //
77	D-CONTC/2490/2024 CONTC/236/2024	DASIA DAS VS KABIRAJ PRADHAN,TAHASILDAR,DHARAKOT	ADV. VS	// 0 //
78	D-CONTC/2990/2024 CONTC/237/2024	NABAGHANA SWAIN VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
79	D-CONTC/2988/2024 CONTC/238/2024	SUBASH CHANDRA BARIK VS SATYABRATA SAHU, ADDL. CHIEF SECY. TO GOVT., REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// 0 //

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80	D-CONTC/3102/2024 CONTC/239/2024	PRAMOD KUMAR DASH VS ASWATHY S., SECY., S AND ME DEPT., ODISHA, BBSR.	ADV. VS	// 0 //
81	D-CONTC/2683/2024 CONTC/240/2024	RAMESH KUMAR MOHARANA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
82	D-CONTC/2663/2024 CONTC/241/2024	NALINA KUMAR SARANGI VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
83	D-CONTC/3026/2024 CONTC/242/2024	JAYANTA KUMAR BEHERA VS SUSHIL KUMAR LOHANI, SECY. TO GOVT. PR AND DW DEPT.	ADV. VS	// 0 //
84	D-CONTC/3028/2024 CONTC/243/2024	RAGHUNANDAN NANDA VS SUSHIL KUMAR LOHANI, SECY. TO GOVT. PR AND DW DEPT.	ADV. VS	// 0 //
85	D-CONTC/1111/2024 CONTC/244/2024	AMIYARANJAN PANI VS PRATIVA MANJARI DAS, D.E.O., BALASORE	ADV. VS	// 0 //
86	D-CONTC/2989/2024 CONTC/245/2024	RANJAN KUMAR RAY VS ASWATHY S., I.A.S.	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
87	D-CONTC/3313/2024 CONTC/246/2024	PURUSOTTAM MOHANTY VS BABITARANI DALABEHERA, O.A.S.(SAG)	RAMA KRISHNA BISOI VS	// 0 //
88	D-CRLA/1659/2024 CRLA/49/2024	BISWANATH BARIK VS STATE OF ODISHA	BISWAJIT NAYAK VS	KOREI /84 /2021 ADHOC ADDL. DIST. AND SESSIONS JU Spl/0000045/2021
89	D-CRLA/1297/2024 CRLA/50/2024	RABI CHANDRA PANDA VS STATE OF ODISHA(VIG.)	SOUBHAGYA KUMAR DASH VS	VIGILANCE PS (BERHAMPUR) /55 /2002 SPL.JUDGE VIGILANCE,BERHAMPUR(C GR/0000055/2002
90	D-CRLA/1115/2024 CRLA/51/2024	HAREKRUSHNA SAHU VS STATE OF ODISHA	BHARAT JALLI VS	GONDIA /79 /2007 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000154/2007
91	D-CRLA/2044/2024	M.RAJESH PATRA	RAMANI KANTA PATTANAIAK	RAIKIA /71 /2021

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	CRLA/52/2024	VS STATE OF ODISHA	VS	ADDL. SESSION JUDGE,BALLIGUDA(KA ST/0000100/2021
92	D-CRLA/782/2024 CRLA/53/2024	BIRANCHI PRASAD RANA VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	TIRTOL /309 /2017 A.D.J.,JAGATSINGHPUR(Jagatsinghapur) CT/0000189/2017
93	D-CRLA/2247/2024 CRLA/54/2024	PRATAP KISHORE CHHOTRAY VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	BHUBANESWAR VIGILANCE /15 /2000 SPECIAL JUDGE SPL. COURT,BHUBANE TR/0000041/2012
94	D-CRLLP/652/2024 CRLLP/1/2024	CHINA GURU VS SADANANDA GURU	AKSHAYA KUMAR MOHAPATRA VS	BIJEPUR /65 /2010 CIVIL JUDGE (SD) CUM ASJ AT SOHELA GR/0000209/2010
95	D-CRLLP/1012/2024 CRLLP/2/2024	JOGENDRA DALAI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PARADEEP LOCK /62 /2015 ASST.SESIONS JUDGE,KUJANG(Jagatsi CT/0000181/2018
96	D-CRLMC/819/2024 CRLMC/115/2024	LAXMIDHAR SAHOO@KAPILA SAHOO VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	BARAMBA /113 /2009 ASST. SESSIONS JUDGE,BARAMBA(Cut ST/0000111/2010
97	D-CRLMC/1001/2024 CRLMC/116/2024	SUBASH CHANDRA PARIDA VS STATE OF ODISHA	SASHI BHUSAN PANDA VS	BHADRAK RURAL /470 /2017 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000130/2018
98	D-CRLMC/1067/2024 CRLMC/117/2024	DURGA PRASAD AGARWALLA VS STATE OF ODISHA	BINI MISHRA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M ICC/0000012/1999
99	D-CRLMC/1204/2024 CRLMC/118/2024	MANOJ KUMAR VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000058/2023
100	D-CRLMC/1434/2024 CRLMC/119/2024	KRUSHNA CHANDRA UMEI@K.CH. UMBEI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	POTTANGI /69 /2018 ADDL DISTRICT AND SESSIONS JUDGE CT/0000122/2021
101	D-CRLMC/1459/2024 CRLMC/120/2024	HARBINDER SINGH DEENGRA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar ICC/0000018/2009
102	D-CRLMC/1913/2024 CRLMC/121/2024	MUNA PAL@DILIP KUMAR PAL VS	SUSHANTA KUMAR JOSHI VS	RAJNAGAR /652 /2023 J.M.F.C., RAJNAGAR(Kendrapara)

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103	D-CRLMC/1851/2024 CRLMC/122/2024	STATE OF ODISHA SANDIP KUMAR ROUT VS	DEBADEEPTA SAHOO VS	GR/0000780/2023 //0 ()
104	D-CRLMC/2097/2024 CRLMC/123/2024	STATE OF ODISHA KASHINATHA PRADHAN VS	ASHOK KUMAR SWAIN (1) VS	// GANIA /35 /2010 J.M.F.C.,DASAPALLA(Nayagarh)
105	D-CRLMC/979/2024 CRLMC/124/2024	STATE OF ODISHA JITU@SANJAYA KUMAR NAYAK VS	SUSANTA KUMAR BARAL VS	GR/0000191/2010 ATHGARH /237 /2019 ADDL.SESIONS JUDGE,ATHAGARH(C
106	D-CRLMC/2308/2024 CRLMC/125/2024	STATE OF ODISHA BIJAY KUMAR PRADHAN VS	BIDYADHAR MANSING VS	ST/0000129/2022 SECTOR-15 /62 /2006 ADDL.C.J.M.,ROURKELA(Sundargarh)
107	D-CRLMC/973/2024 CRLMC/126/2024	STATE OF ODISHA BAPU MOHARANA@SUBHRANSU RANJAN MOHARANA VS	SUSANTA KUMAR BARAL VS	ST/0000131/2006 //0 ADDL.SESIONS JUDGE,ATHAGARH(C
108	D-CRLMP/1869/2024 CRLMP/71/2024	STATE OF ODISHA RAKESH KUMAR ACHARYA VS	BYOMAKESH TRIPATHY VS	ST/0000135/2022 //0 ()
109	D-CRLMP/1873/2024 CRLMP/72/2024	STATE OF ODISHA BIDYADHAR SAHOO VS	BYOMAKESH TRIPATHY VS	// //0 ()
110	D-CRLMP/1089/2024 CRLMP/73/2024	STATE OF ODISHA ASHUTOSH JENA VS	ABHISHEK DASH VS	// //0 J.M.F.C.,JAJPUR ROAD(Jajapur)
111	D-CRLMP/1839/2024 CRLMP/74/2024	ADDL. CHIEF SECRETARY, FOREST AND ENVIRONMENT DEPT., BBSR BIKRAM BIKASH DASH VS	BISHNU PRASAD PRADHAN VS	2(B)CC/0000002/2023 DHAULI PS /199 /2023 ()
112	D-CRLREV/2040/2024 CRLREV/11/2024	STATE OF ODISHA HARI OM VS	CHITTA RANJAN SAHU VS	// //0 S.D.J.M.,RAIRAKHOL(Sambalpur)
113	D-CRLREV/2278/2024 CRLREV/12/2024	STATE OF ODISHA BISHNU MOHAN MOHAPATRA VS	SATYAJIT MOHAPATRA VS	CMC/0000061/2023 //0 A.D.J.,BHADRAK(Bhadrak)
		STATE OF ODISHA		CRA/0000069/2013

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114	D-FAO/1430/2024 FAO/11/2024	GURU CHARAN MUNDA VS BINOD BIHARI BEHERA	PRADEEP KUMAR MISHRA VS	// ADM COMNR.FOR WORKMEN COMPEN EC/0000009/2021
115	D-MACA/1862/2024 MACA/12/2024	MATAN SAHU VS CHITARANJAN BEHERA	PRADEEP KUMAR MISHRA VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha) Mac/0000268/2018
116	D-MACA/1866/2024 MACA/13/2024	RENUBALA SAHOO VS SK. ABDUL RAHIM	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) MACT/0000181/2011
117	D-MACA/1865/2024 MACA/14/2024	ANUSAYA NAHAK VS MEGHANAD PRADHAN	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000203/2012
118	D-RVWPET/2895/2024 RVWPET/4/2024	STATE OF ODISHA VS DILIP KUMAR MOHANTY	TARUN PATNAIK,A.S.C VS	// O //
119	D-WA/2407/2024 WA/26/2024	STATE OF ODISHA VS SAMAL BARRAGE KARMACHARI SANGHA,ANGUL	RABI NARAYAN MISHRA,A,G.A VS	// O //
120	D-WA/2728/2024 WA/27/2024	STATE OF ODISHA VS KARMU MAJHI	NIHAR KANTA PRAHARAJ,A.G.A VS	// O //
121	D-WA/2943/2024 WA/28/2024	JAYARAM NAYAK VS BALARAM SWAIN	SOUMYA RANJAN MOHANTY VS	// O //
122	D-WA/1660/2024 WA/29/2024	DIRECTOR OF TREASURIES AND INSPECTION,ODISHA VS GOKUL KHALKO	MANOJA KUMAR KHUNTIA,A.G.A VS	// O //
123	D-WA/1713/2024 WA/30/2024	STATE OF ODISHA VS BANSHIDHAR DASH	TARUN PATNAIK,A.S.C VS	// O //
124	D-WA/1787/2024 WA/31/2024	STATE OF ODISHA VS AJOY KUMAR DASH	MANOJ KUMAR KHUNTIA,A.G.A VS	// O //
125	D-WA/2408/2024	STATE OF ODISHA	RABI NARAYAN MISHRA, A.G.A.	//

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	WA/32/2024	VS PATITAPABAN DWIBEDI	VS	0 //
126	D-WA/1807/2024 WA/33/2024	STATE OF ODISHA VS LAXMAN BEHERA	TARUN PATNAIK, A.S.C. VS	// 0 //
127	D-WA/1891/2024 WA/34/2024	STATE OF ODISHA VS PRIYAMBADA DASH	TARUN PATNAIK, A.S.C. VS	// 0 //
128	D-WA/2816/2024 WA/35/2024	STATE OF ODISHA VS ASHOK KUMAR PATRA	TARUN PATNAIK, A.S.C. VS	// 0 //
129	D-WA/2682/2024 WA/36/2024	STATE OF ODISHA VS SUVENDU KUMAR PANDA	HARIKRUSHNA PANIGRAHI,A.S.C VS	// 0 //
130	D-WA/2837/2024 WA/37/2024	STATE OF ODISHA VS SUNITA TOPPO	SUKUMAR GHOSH, A.G.A. VS	// 0 //
131	D-WA/2978/2024 WA/38/2024	STATE OF ODISHA VS KISHORE KUMAR MAHARANA	TARUN PATNAIK,A.S.C VS	// 0 //
132	D-WA/3240/2024 WA/39/2024	STATE OF ODISHA VS SIBA SINDRIYA	HARIKRUSHNA PANIGRAHI, A.G.A. VS	// 0 //
133	D-WA/2904/2024 WA/40/2024	STATE OF ODISHA VS JAGMOHAN SAHANI	PURNA CHANDRA DAS,A.S.C VS	// 0 //
134	D-WA/2841/2024 WA/41/2024	STATE OF ODISHA VS LAXMI PAIKARAY	PRAVAT KUMAR MUDULI,A.G.A VS	// 0 //
135	D-WA/2836/2024 WA/42/2024	STATE OF ODISHA VS SADASHIBA DAKUA	PRAVAT KUMAR MUDULI, A.G.A. VS	// 0 //
136	D-WP(C)/1932/2024 WP(C)/1361/2024	ANJAN KUMAR PRADHAN VS	JYOTIRMAY GUPTA VS	// 0

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137	D-WP(C)/678/2024 WP(C)/1362/2024	STATE OF ODISHA PRANABANDHU BEHERA VS	RABINDRA NATH PRUSTY VS	// // 0
138	D-WP(C)/1930/2024 WP(C)/1363/2024	STATE OF ODISHA JUDHISTIRA SWAIN VS	JYOTIRMAY GUPTA VS	// // 0
139	D-WP(C)/1839/2024 WP(C)/1364/2024	STATE OF ODISHA SUCHISMITA DASH VS	BIJAYA KUMAR PARIDA 2 VS	// // 0
140	D-WP(C)/2998/2024 WP(C)/1365/2024	STATE OF ODISHA NITU PRIYADARSHINI VS	PRAMOD KUMAR ROUT VS	// // 0
141	D-WP(C)/2810/2024 WP(C)/1366/2024	REGISTRAR UTKAL UNIVERSITY VANIVIHAR, BBSR DEBENDRANATH MOHANTA VS	SWAPNIL ROY VS	// // 0
142	D-WP(C)/1708/2024 WP(C)/1367/2024	STATE OF ODISHA PURNA CHANDRA SAHOO VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0
143	D-WP(C)/2812/2024 WP(C)/1368/2024	TAHASILDAR, GARADPUR BINOD KUMAR DEO VS	SWAPNIL ROY VS	// // 0
144	D-WP(C)/1707/2024 WP(C)/1369/2024	STATE OF ODISHA RABINDRA KUMAR SWAIN VS	JAYDEEP PAL VS	// // 0
145	D-WP(C)/2574/2024 WP(C)/1370/2024	STATE OF ODISHA SANJAY KUMAR MEHER VS	JIBAN RANJAN DASH VS	// // 0
146	D-WP(C)/1631/2024 WP(C)/1371/2024	STATE OF ODISHA BHIKARI CHARAN MALICK VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
147	D-WP(C)/437/2024 WP(C)/1372/2024	STATE OF ODISHA SUMANTA KUMAR PRADHAN VS	NIRANJAN LENKA VS	// // 0
		STATE OF ODISHA		//

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148	D-WP(C)/2572/2024 WP(C)/1373/2024	RISHIRAJ MEHER VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// 0 //
149	D-WP(C)/1503/2024 WP(C)/1374/2024	RASHMI RANJAN PATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
150	D-WP(C)/2732/2024 WP(C)/1375/2024	ROHIT KUMAR DAGARA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
151	D-WP(C)/1174/2024 WP(C)/1376/2024	DR. PRAJYOTI SWAIN VS STATE OF ODISHA	PRAMOD RANJAN BEHERA VS	// 0 //
152	D-WP(C)/2064/2024 WP(C)/1377/2024	MAHARAJ BAIRAGI VS COLLECTOR AND REVISIONAL AUTHORITY, MALKANGIRI	MAHESWAR MOHANTY VS	// 0 //
153	D-WP(C)/3139/2024 WP(C)/1378/2024	ANIL KUMAR PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	// 0 //
154	D-WP(C)/2452/2024 WP(C)/1379/2024	LOHIT KUMAR MANGARAJ VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
155	D-WP(C)/2059/2024 WP(C)/1380/2024	PRADEEP NAYAK VS COLLECTOR, KANDHAMAL	MAHESWAR MOHANTY VS	// 0 //
156	D-WP(C)/1062/2024 WP(C)/1381/2024	SIMANCHALA HANS VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
157	D-WP(C)/1765/2024 WP(C)/1382/2024	SACHIKANTA NAYAK VS GITANJALI SAHU	DWARIKA PRASAD MOHANTY VS	// 0 //
158	D-WP(C)/679/2024 WP(C)/1383/2024	SUKRA BEHERA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
159	D-WP(C)/2780/2024	SUDEEP KUMAR PRADHAN	ANIL KUMAR DAS	//

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	WP(C)/1384/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/2897/2024 WP(C)/1385/2024	ANIL KUMAR JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
161	D-WP(C)/1817/2024 WP(C)/1386/2024	BRAHMANANDA MANGARAJ VS THE COLLECTOR AND DM, KHORDHA	SUDEEP KUMAR SARANGI VS	// 0 //
162	D-WP(C)/1381/2024 WP(C)/1387/2024	ASHOK KUMAR NAYAK VS UNION OF INDIA	RAKESH BEHERA VS	// 0 //
163	D-WP(C)/2697/2024 WP(C)/1388/2024	M/S ANNAPURNA AGRO INDUSTRY, SUBARNAPUR VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
164	D-WP(C)/2355/2024 WP(C)/1389/2024	PRASANT PRADHAN VS ADDL. COMMNR. GST, BBSR	ADITYA NARAYAN RAY VS	// 0 //
165	D-WP(C)/3238/2024 WP(C)/1390/2024	SASHIKANTA JENA VS UNION OF INDIA	AKSHAYA KUMAR PANDEY VS	// 0 //
166	D-WP(C)/1988/2024 WP(C)/1391/2024	RASMITA SWAIN VS STATE OF ODISHA	NISHIKANTA MISHRA VS	// 0 //
167	D-WP(C)/1985/2024 WP(C)/1392/2024	RANJULATA SWAIN VS STATE OF ODISHA	NISHIKANTA MISHRA VS	// 0 //
168	D-WP(C)/2213/2024 WP(C)/1393/2024	BANAMALI JENA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
169	D-WP(C)/1981/2024 WP(C)/1394/2024	PRIYADARSHINI SWAIN VS STATE OF ODISHA	NISHIKANTA MISHRA VS	// 0 //
170	D-WP(C)/2457/2024 WP(C)/1395/2024	LAXMI KANTA BISWAL VS	SURYAKANTA DASMOHAPATRA VS	// 0

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171	D-WP(C)/1925/2024 WP(C)/1396/2024	STATE OF ODISHA SHIV KUMAR AGARWAL VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // 0 //
172	D-WP(C)/2730/2024 WP(C)/1397/2024	SK. NOOR AHEMMAD VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
173	D-WP(C)/3349/2024 WP(C)/1398/2024	FARHA QUADRI VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
174	D-WP(C)/2459/2024 WP(C)/1399/2024	MAHESH KUMAR PADHY@PADHI VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
175	D-WP(C)/2468/2024 WP(C)/1400/2024	BIKASH PANIGRAHI VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
176	D-WP(C)/3173/2024 WP(C)/1401/2024	SWAYAMJEET SETHI VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// 0 //
177	D-WP(C)/3176/2024 WP(C)/1402/2024	ARYA DEBABRATTA BEHERA VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// 0 //
178	D-WP(C)/2242/2024 WP(C)/1403/2024	CHANDAN KUMAR MAHANTA VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
179	D-WP(C)/3090/2024 WP(C)/1404/2024	SUBHASHREE PRIYADARSHINI MUDULI VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
180	D-WP(C)/2731/2024 WP(C)/1405/2024	BISWAJIT DIKSHIT VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
181	D-WP(C)/1544/2024 WP(C)/1406/2024	PRADEEP KISHORE SWAIN VS STATE OF ODISHA	RANJAN KUMAR BEHERA VS	// 0 //

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182	D-WP(C)/2789/2024 WP(C)/1407/2024	A.BALAKRISHNA RAO VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
183	D-WP(C)/2759/2024 WP(C)/1408/2024	NUCLEUS INSTITUTE OF MEDICAL SCIENCES, JAGATSINGHPUR VS THE COMMNR.-CUM-SECY., DEPT. OF H AND FW, BBSR	DEVI PRASAD DASH VS	// 0 //
184	D-WP(C)/643/2024 WP(C)/1409/2024	RASHIA NANDA KUMBHAR VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
185	D-WP(C)/3199/2024 WP(C)/1410/2024	BIBHUTI BHUSAN SAHOO VS ODISHA GRAMYA BANK, DHENKANAL	AMIT PRASAD BOSE VS	// 0 //
186	D-WP(C)/639/2024 WP(C)/1411/2024	JAGADISH KUMBHAR VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
187	D-WP(C)/2846/2024 WP(C)/1412/2024	PURUSHOTTAM SAHOO VS PROJECT DIRECTOR, NHAI, SAMBALPUR	SATYABADI MANTRY VS	// 0 //
188	D-WP(C)/3196/2024 WP(C)/1413/2024	SWATI MISHRA VS CHIEF SECRETARY, GOVT. OF ODISHA	ANUPAM DASH VS	// 0 //
189	D-WP(C)/2398/2024 WP(C)/1414/2024	RUNI BHOI VS THE GOVT. OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //
190	D-WP(C)/2206/2024 WP(C)/1415/2024	RAJVEER PRASAD @ RAJVEER SAHA VS STATE TRANSPORT AUTHORITY	DEBABRATA DAS VS	// 0 //
191	D-WP(C)/3318/2024 WP(C)/1416/2024	M/S. ARUPANANDA DHAL, KEONJHAR VS ADDITIONAL COMMISSIONER OF STATE TAX, ODISHA	KAJAL SAHOO VS	// 0 //
192	D-WP(C)/2877/2024 WP(C)/1417/2024	SANDHYARANI SAHOO VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
193	D-WP(C)/3273/2024	M/S. INDIRA GANDHI INSTITUTE OF PHARMACEUTICAL SCIENCES, BBSR	KAJAL SAHOO	//

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	WP(C)/1418/2024	VS CIT (EXEMPTION), HYDERABAD	VS	0 //
194	D-WP(C)/1806/2024 WP(C)/1419/2024	NABIN KUMAR PATEL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
195	D-WP(C)/2437/2024 WP(C)/1420/2024	MANIK HANS VS STATE OF ODISHA	RASHMI REKHA PRADHAN VS	// 0 //
196	D-WP(C)/1934/2024 WP(C)/1421/2024	SARATA CHANDRA MAHARANA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
197	D-WP(C)/1933/2024 WP(C)/1422/2024	PRADEEP KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
198	D-WP(C)/3145/2024 WP(C)/1423/2024	PRABODHA CHANDRA PRADHAN VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
199	D-WP(C)/2968/2024 WP(C)/1424/2024	CHHAYADEBI PANDA VS THE COMMNR OF CT AND GST, CUTTACK	PRABODHA CHANDRA NAYAK VS	// 0 //
200	D-WP(C)/2948/2024 WP(C)/1425/2024	DEBENDRA KUMAR NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
201	D-WP(C)/3391/2024 WP(C)/1426/2024	M/S. IMBER HEALTHCARE (OPC) PVT. LTD., BBSR VS ADDL. COMMNR., GST (APPEALS), BBSR	MADHAB LAL AGARWAL VS	// 0 //
202	D-WP(C)/2347/2024 WP(C)/1427/2024	RAMABALLAV MAHAPATRA VS UTKAL UNIVERSITY OF CULTURE, BBSR	DAYANANDA MOHAPATRA VS	// 0 //
203	D-WP(C)/2954/2024 WP(C)/1428/2024	TUKUNI ROUT VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
204	D-WP(C)/2680/2024 WP(C)/1429/2024	THE COMMITTEE OF MANAGEMENT OF THE KENDRAPARA CREDIT COOPERATIVE SOCIETY LTD, KENDRAPARA VS	SUBRATA RATH VS	// 0

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205	D-WP(C)/3007/2024 WP(C)/1430/2024	STATE OF ODISHA PRASHANTA KUMAR SETHI VS	AMIT KUMAR PATRA VS	// // 0
206	D-WP(C)/2982/2024 WP(C)/1431/2024	STATE OF ODISHA SK. FARID VS	PRASANTA KUMAR NANDA VS	// // 0
207	D-WP(C)/3011/2024 WP(C)/1432/2024	STATE OF ODISHA LIPSA RANI PAGADA VS	SATABDI SAMANTRAY VS	// // 0
208	D-WP(C)/3020/2024 WP(C)/1433/2024	STATE OF ODISHA MOHAMMED HEDAYAT RABBANI VS	AMIT KUMAR PATRA VS	// // 0
209	D-WP(C)/1872/2024 WP(C)/1434/2024	STATE OF ODISHA M/S. MAGNUM SEA FOODS LTD. BBSR VS	SUNSHINE ANAND SWAIN VS	// // 0
210	D-WP(C)/2590/2024 WP(C)/1435/2024	STATE OF ODISHA ANIMU SURJYA VS	DEVI PRASAD DASH VS	// // 0
211	D-WP(C)/2896/2024 WP(C)/1436/2024	STATE OF ODISHA RAM PRASAD PRADHAN VS	DILLIP KUMAR MOHAPATRA VS	// // 0
212	D-WP(C)/2546/2024 WP(C)/1437/2024	STATE OF ODISHA BIJAYA KUMAR PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
213	D-WP(C)/3365/2024 WP(C)/1438/2024	STATE OF ODISHA M/S. D.D. BUILDERS LTD. (DDBL), KALAHANDI VS	PRATEIK PARIJA VS	// // 0
214	D-WP(C)/2885/2024 WP(C)/1439/2024	STATE OF ODISHA LAXMI BEHERA VS	BEDA PRAKASH PANDA VS	// // 0
215	D-WP(C)/2913/2024 WP(C)/1440/2024	STATE OF ODISHA KUSUMA PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
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216	D-WP(C)/1879/2024 WP(C)/1441/2024	M/S. MAGNUM SEA FOODS LTD. BBSR VS STATE OF ODISHA	SUNSHINE ANAND SWAIN VS	// 0 //
217	D-WP(C)/2389/2024 WP(C)/1442/2024	SURESH BARIK VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
218	D-WP(C)/1308/2024 WP(C)/1443/2024	MANDAKINI THANAPATI VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
219	D-WP(C)/2713/2024 WP(C)/1444/2024	SHAKUNTALA PARIDA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
220	D-WP(C)/3024/2024 WP(C)/1445/2024	CHOUDHURY SAUBHAGYA MOHAN DASH VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
221	D-WP(C)/2879/2024 WP(C)/1446/2024	K.RAMA DEVI VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
222	D-WP(C)/2860/2024 WP(C)/1447/2024	DURGA CHARAN SARANGI VS GOVT. OF ODISHA	SATYA PRAKASH NATH VS	// 0 //
223	D-WP(C)/2577/2024 WP(C)/1448/2024	BHUBANA MOHAN PADHI VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
224	D-WP(C)/2893/2024 WP(C)/1449/2024	SARAT KUMAR SATAPATHY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
225	D-WP(C)/3031/2024 WP(C)/1450/2024	SNEHASISH NAYAK VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
226	D-WP(C)/2748/2024 WP(C)/1451/2024	RUSENDRA KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
227	D-WP(C)/2702/2024	TARANISEN PRUSTY	BIBHUTI BHUSAN SWAIN	//

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	WP(C)/1452/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/2926/2024 WP(C)/1453/2024	KAMALA SAHOO VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
229	D-WP(C)/2927/2024 WP(C)/1454/2024	ANASTASIA BARIK VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
230	D-WP(C)/2581/2024 WP(C)/1455/2024	SRIKUMAR PATEL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
231	D-WP(C)/2906/2024 WP(C)/1456/2024	PURNIMA ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
232	D-WP(C)/2587/2024 WP(C)/1457/2024	JAGIREE SETHI VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
233	D-WP(C)/2907/2024 WP(C)/1458/2024	RAMANATH ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
234	D-WP(C)/3373/2024 WP(C)/1459/2024	MANORANJAN BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// 0 //
235	D-WP(C)/2996/2024 WP(C)/1460/2024	RADHESHYAM KARMI VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
236	D-WP(C)/2588/2024 WP(C)/1461/2024	SANJAY KUMAR MALLICK VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
237	D-WP(C)/2985/2024 WP(C)/1462/2024	BADRINARAYAN MISHRA VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
238	D-WP(C)/2999/2024 WP(C)/1463/2024	RAKESH RANJAN PRADHAN VS	KIRTAN DANG VS	// 0

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239	D-WP(C)/2234/2024 WP(C)/1464/2024	STATE OF ODISHA DINGAR KUMBHAR VS	JAYADEBA BEHERA VS	// // 0
240	D-WP(C)/2666/2024 WP(C)/1465/2024	STATE OF ODISHA BANAMALI MUDULI VS	ACHYUTANANDA PATTANAIAK VS	// // 0
241	D-WP(C)/3165/2024 WP(C)/1466/2024	STATE OF ODISHA RAKESH KUMAR RATH VS	SUSANTA SEKHAR MOHAPATRA VS	// // 0
242	D-WP(C)/3261/2024 WP(C)/1467/2024	STATE OF ODISHA THE MANAGEMENT OF M/S NEELACHAL ISPAT NIGAM LTD., JAJPUR VS	ADITYA MISHRA VS	// // 0
243	D-WP(C)/2929/2024 WP(C)/1468/2024	THE PRESIDING OFFICER, LABOUR COURT, BBSR LALITA PATEL VS	BHABA RANJAN KAR VS	// // 0
244	D-WP(C)/2219/2024 WP(C)/1469/2024	GOVT. OF ODISHA MITALI MAHAPATRA VS	MD. GOLAM MADANI VS	// // 0
245	D-WP(C)/2416/2024 WP(C)/1470/2024	STATE OF ODISHA BISWANATH MALIK VS	BIBHUTI BHUSHAN ROUT VS	// // 0
246	D-WP(C)/2667/2024 WP(C)/1471/2024	STATE OF ODISHA BIGHNESWAR BAIDYA VS	GHANASHYAM NAMTOAR VS	// // 0
247	D-WP(C)/2225/2024 WP(C)/1472/2024	STATE OF ODISHA SUBHENDU PRADHAN VS	DINESH CHANDRA RAY VS	// // 0
248	D-WP(C)/2250/2024 WP(C)/1473/2024	STATE OF ODISHA DAMBARUDHARA MAHANTA VS	ASISH KUMAR RAY VS	// // 0
249	D-WP(C)/3048/2024 WP(C)/1474/2024	STATE OF ODISHA SOMI PATEL VS	SIBA PRASAD PATRA VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/2210/2024 WP(C)/1475/2024	UPENDRA KUMAR NAYAK VS PRINCIPAL SECY. TO GOVT. OF ODISHA, BBSR	CHITTA RANJAN PATTNAIK VS	// 0 //
251	D-WP(C)/1039/2024 WP(C)/1476/2024	LILARANI SWAIN VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
252	D-WP(C)/2866/2024 WP(C)/1477/2024	DR. SUSANTA KUMAR PATRA VS UNION OF INDIA	ASOK MOHANTY VS	// 0 //
253	D-WP(C)/3013/2024 WP(C)/1478/2024	ANISHA ANINDITA VS STATE OF ODISHA	SATABDI SAMANTRAY VS	// 0 //
254	D-WP(C)/2266/2024 WP(C)/1479/2024	PRINCIPAL, SURAJMAL SAHA MAHAVIDYALAYA, PURI VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
255	D-WP(C)/2744/2024 WP(C)/1480/2024	NRUSINGHA CHARAN BISWAL VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
256	D-WP(C)/3160/2024 WP(C)/1481/2024	SARTHAK KUMAR SAHA VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// 0 //
257	D-WP(C)/3479/2024 WP(C)/1482/2024	XAVIER COLLEGE OF NURSING, BBSR, KHURDA VS STATE OF ODISHA	SOUMENDRA PATTANAIAK VS	// 0 //
258	D-WP(C)/1138/2024 WP(C)/1483/2024	DR. SIDHARTHA HAZARI VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// 0 //
259	D-WP(C)/3049/2024 WP(C)/1484/2024	THANA SUNDAR PATEL @ KAMBOS PATEL VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
260	D-WP(C)/1970/2024 WP(C)/1485/2024	SAKTI KANTA MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
261	D-WP(C)/3478/2024	IIMT COLLEGE OF NURSING, ROURKELA	SOUMENDRA PATTANAIAK	//

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	WP(C)/1486/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/3368/2024 WP(C)/1487/2024	BASANTI MALIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
263	D-WP(C)/3149/2024 WP(C)/1488/2024	DIPTI RANJAN BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
264	D-WP(C)/3147/2024 WP(C)/1489/2024	SIDHANTHA SANKAR RAY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
265	D-WP(C)/3338/2024 WP(C)/1490/2024	NITAI MANDAL VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
266	D-WP(C)/2795/2024 WP(C)/1491/2024	ADIL IMAM KHAN VS RESERVE BANK OF INDIA, BBSR	DHANESWAR BEHERA VS	// 0 //
267	D-WP(C)/3353/2024 WP(C)/1492/2024	SAUMYADIP CHAKRABARTY VS JOINT COMMNR. OF STATE TAX (APPEAL), BALASORE	PRATIK DASH VS	// 0 //
268	D-WP(C)/3337/2024 WP(C)/1493/2024	GURU CHARAN CHOUDHURY VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
269	D-WP(C)/3097/2024 WP(C)/1494/2024	GOLEKHA BIHARI MAJHI VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
270	D-WP(C)/3270/2024 WP(C)/1495/2024	SRIDHAR KUMAR SETHI VS STATE OF ODISHA	SUBHENDU KAR VS	// 0 //
271	D-WP(C)/3369/2024 WP(C)/1496/2024	V. AVYAKTA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
272	D-WP(C)/2758/2024 WP(C)/1497/2024	ORISSA MANGANESE AND MINERALS LTD., BBSR VS	SARADA PRASSANA SARANGI VS	// 0

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273	D-WP(C)/3340/2024 WP(C)/1498/2024	STATE OF ODISHA SUSANTA MANDAL VS	LAMBODAR PRADHAN VS	// // 0
274	D-WP(C)/3366/2024 WP(C)/1499/2024	STATE OF ODISHA SRIYANKA SETHI VS	SAILABALA JENA VS	// // 0
275	D-WP(C)/3041/2024 WP(C)/1500/2024	STATE OF ODISHA YAGNASENI THAKUR VS	SIBA PRASAD PATRA VS	// // 0
276	D-WP(C)/3339/2024 WP(C)/1501/2024	STATE OF ODISHA BHARAT KUMAR MANDAL VS	LAMBODAR PRADHAN VS	// // 0
277	D-WP(C)/3323/2024 WP(C)/1502/2024	STATE OF ODISHA BRUNDABAN BARIK VS	BIBHU PRASAD DAS VS	// // 0
278	D-WP(C)/3063/2024 WP(C)/1503/2024	STATE OF ODISHA SARBESWAR DEO VS	MANAS PATI VS	// // 0
279	D-WP(C)/3040/2024 WP(C)/1504/2024	STATE OF ODISHA BIJAYA THAKUR VS	SIBA PRASAD PATRA VS	// // 0
280	D-WP(C)/3440/2024 WP(C)/1505/2024	STATE OF ODISHA KAMAL LOCHAN MOHANTY VS	SUSANTA KUMAR DASH VS	// // 0
281	D-WP(C)/3335/2024 WP(C)/1506/2024	RAJIB LOCHAN MOHANTY BHAGIRATHI MANDAL VS	LAMBODAR PRADHAN VS	// // 0
282	D-WP(C)/3333/2024 WP(C)/1507/2024	STATE OF ODISHA ADIKANDA PRADHAN VS	PRAVASH CHANDRA JENA VS	// // 0
283	D-WP(C)/3117/2024 WP(C)/1508/2024	CHAIRMAN, ODISHA GRAMYA BANK, BBSR RAJANI PRADHAN VS	SIDHARTH PRASAD DAS VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/3327/2024 WP(C)/1509/2024	DEV PRAKASH DIDWANIA VS STATE BANK OF INDIA, BBSR	ANIMESH MOHANTY VS	// () //
285	D-WP(C)/2245/2024 WP(C)/1510/2024	RANJAN KUMAR PRADHAN VS STATE OF ODISHA	ASISH KUMAR RAY VS	// () //
286	D-WP(C)/3050/2024 WP(C)/1511/2024	MAMATA PATEL VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// () //
287	D-WPCRL/650/2024 WPCRL/2/2024	SRIKANTA MALLIK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	BHADRAK TOWN /419 /2023 () //
288	D-ABLAPL/417/2024 ABLAPL/546/2024	SK RAJA VS STATE OF ODISHA	SAROJ BARIK VS	BALASORE TOWN /360 /2023 () //
289	D-ABLAPL/760/2024 ABLAPL/547/2024	ALOK SHARMA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	LAXMISAGAR P.S. /497 /2023 () //
290	D-ABLAPL/1194/2024 ABLAPL/548/2024	SARAB DAS @ SARBESWAR DAS VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BHUBAN /193 /2022 () //
291	D-ABLAPL/834/2024 ABLAPL/549/2024	PABITRA SAHU VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	MANAMUNDA /325 /2023 () //
292	D-ABLAPL/929/2024 ABLAPL/550/2024	CHAKRADHAR DAS VS STATE OF ODISHA	JAGANNATH KAMILA VS	SORO /4 /2024 () //
293	D-ABLAPL/1359/2024 ABLAPL/551/2024	BAPIN GOCHHAYAT VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	KENDRAPARA SADAR /884 /2023 () //
294	D-ABLAPL/1041/2024 ABLAPL/552/2024	DINABANDHU JENA VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	/ /0 () //
295	D-ABLAPL/1496/2024	CHANDAN @ CHANDAN CHAKRABARTI PADHAN	DURLLABHA RANJAN MISHRA	BIRMAHARAJPUR /254 /2023

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	ABLAPL/553/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/1131/2024 ABLAPL/554/2024	LITU CHAMPATI @ BISWA RANJAN CHAMPATI @ KANHU CHAMPATI VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /436 /2023 () //
297	D-ABLAPL/1506/2024 ABLAPL/555/2024	BHASKAR PAIKARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /473 /2023 () //
298	D-ABLAPL/1147/2024 ABLAPL/556/2024	RAMESH CHANDRA MALIK VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	JENAPUR /367 /2023 () //
299	D-ABLAPL/1526/2024 ABLAPL/557/2024	BALARAM @ NIRMAL CHANDRA BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /358 /2023 () //
300	D-ABLAPL/1518/2024 ABLAPL/558/2024	BANITA PRADHAN VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	BANTALA /180 /2023 () //
301	D-ABLAPL/1527/2024 ABLAPL/559/2024	SRIDHARA SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	GOCHHAPADA /96 /2023 () //
302	D-ABLAPL/1528/2024 ABLAPL/560/2024	BHABANI SANKAR SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /175 /2023 () //
303	D-ABLAPL/1519/2024 ABLAPL/561/2024	SANJAY SETHI VS STATE OF ODISHA	ANIRUDHA DAS VS	ANGUL SADAR PS /747 /2023 () //
304	D-ABLAPL/1531/2024 ABLAPL/562/2024	SAMEER NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BALIMI /7 /2024 () //
305	D-ABLAPL/1521/2024 ABLAPL/563/2024	TIKAN @ TIKINA KUMAR ROUT VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	/ /0 S.D.J.M.,BHADRAK(Bhadrak) 2(A)CC/0000476/2023
306	D-ABLAPL/1537/2024 ABLAPL/564/2024	SANATAN MOHANTY VS	DEEPAK KU SAHOO VS	NIKIRAI /351 /2023 ()

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307	D-ABLAPL/1522/2024 ABLAPL/565/2024	STATE OF ODISHA LAXMIPRIYA PANDA VS SASMITA PANDA	DURGA PRASAD PRADHAN VS	// BALIKUDA /214 /2023 () //
308	D-ABLAPL/1540/2024 ABLAPL/566/2024	RAMESH KANHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /180 /2019 () //
309	D-ABLAPL/1523/2024 ABLAPL/567/2024	SOUMYA RANJAN MISHRA VS STATE OF ODISHA(VIG.)	BHOJARAJ SETH VS	SAMBALPUR VIGILANCE /34 /2023 () //
310	D-ABLAPL/1555/2024 ABLAPL/568/2024	SIBA KHARA @ SIBA SANKAR KHARA VS STATE OF ODISHA	MANORANJAN PADHY VS	POTTANGI /132 /2023 () //
311	D-ABLAPL/1543/2024 ABLAPL/569/2024	AUROJEET GHOSE VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MAHILA P.S.(BBSR) /4 /2024 () //
312	D-ABLAPL/1744/2024 ABLAPL/570/2024	BISHNU PRASAD DASH VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	JAGATSINGPUR /25 /2024 () //
313	D-ABLAPL/1545/2024 ABLAPL/571/2024	ABHISHEK TRIPATHY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	DHENKANAL TOWN /23 /2024 () //
314	D-ABLAPL/349/2024 ABLAPL/572/2024	SHIBA PRASAD SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BEGUNIA P.S. /440 /2023 () //
315	D-ABLAPL/387/2024 ABLAPL/573/2024	SK. ISLAM VS STATE OF ODISHA	GYANENDRA KUMAR PARIDA VS	PURIGHAT /292 /2023 () //
316	D-ABLAPL/1549/2024 ABLAPL/574/2024	BIRANCHI NARAYAN DWIBEDY VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	//0 () //
317	D-ABLAPL/1552/2024 ABLAPL/575/2024	PURNA KHARA VS STATE OF ODISHA	MANORANJAN PADHY VS	POTTANGI /132 /2023 () //

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318	D-ABLAPL/1554/2024 ABLAPL/576/2024	PINTU SAHU VS STATE OF ODISHA	NIRANJAN MAHARANA VS	RENGALI /1 /2024 () //
319	D-ABLAPL/1258/2024 ABLAPL/577/2024	SAWER AHMAD@SK SARWAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	BRAMHA BARADA /3 /2023 () //
320	D-ABLAPL/1815/2024 ABLAPL/578/2024	SURAJ @ SURAJ BAG VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /66 /2018 () //
321	D-ABLAPL/1550/2024 ABLAPL/579/2024	PRATAP DEHURY VS STATE OF ODISHA	SNEHASISH BEHERA VS	DHENKANAL SADAR /75 /2023 () //
322	D-ABLAPL/1558/2024 ABLAPL/580/2024	LAKSHANA KHARA @ LAXMAN KHARA VS STATE OF ODISHA	MANORANJAN PADHY VS	POTTANGI /132 /2023 () //
323	D-ABLAPL/1611/2024 ABLAPL/581/2024	SK. MINA VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA /305 /2023 () //
324	D-ABLAPL/1314/2024 ABLAPL/582/2024	DINABANDHU BEHERA@DINA BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /101 /2021 () //
325	D-ABLAPL/1462/2024 ABLAPL/583/2024	SANTOSH SAHOO VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	DHARMASALA /443 /2021 () //
326	D-ABLAPL/1569/2024 ABLAPL/584/2024	SMITI SARITA MOHAPATRA VS STATE OF ODISHA(VIG.)	LALITENDU MISHRA VS	BHUBANESWAR VIGILANCE /38 /2023 () //
327	D-ABLAPL/178/2024 ABLAPL/585/2024	RAMA KRISHNA MISHRA VS STATE OF ODISHA	SARAT KUMAR RAYAGURU VS	PURI TOWN /449 /2023 () //
328	D-ABLAPL/1578/2024 ABLAPL/586/2024	INAITOULLA MONDAL VS STATE OF ODISHA	DURGA PRASAD PATTNAIK VS	BHADRAK RURAL /82 /2013 () //
329	D-ABLAPL/1529/2024	BAPI NAYAK@NURSINGHA KUMAR NAYAK	PRANAYA KUMAR DASH	MAHILA P.S. BUXIBAZAR /146 /2023

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	ABLAPL/587/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/1584/2024 ABLAPL/588/2024	SAROJ KUMAR SAHOO VS STATE OF ODISHA	SATYABRATA DASH VS	BARI /532 /2023 () //
331	D-ABLAPL/1620/2024 ABLAPL/589/2024	BISWA RANJAN DAS VS STATE OF ODISHA	DEBASIS MISHRA VS	MALKANGIRI /467 /2022 () //
332	D-ABLAPL/1533/2024 ABLAPL/590/2024	GANESWAR PAIKARAY@PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CHANDAPUR /240 /2023 () //
333	D-ABLAPL/1628/2024 ABLAPL/591/2024	JUGENDRA SAHU @ JOGENDRA SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SINDHIKELA PS /5 /2024 () //
334	D-ABLAPL/1693/2024 ABLAPL/592/2024	DARSHAN PADHAN VS STATE OF ODISHA	ABHILASH MISHRA VS	/ /0 JMFC, S.RAMPUR(Sonepur) 2(A)CC/0000045/2023
335	D-ABLAPL/1677/2024 ABLAPL/593/2024	DASARATHI MIRDHA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	SUBALAYA /2 /2024 () //
336	D-ABLAPL/1647/2024 ABLAPL/594/2024	DEEPAK @ DIPAK BERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /14 /2009 () //
337	D-ABLAPL/1650/2024 ABLAPL/595/2024	MANOJ PUSTI @ BABU PUSTI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /255 /2023 () //
338	D-ABLAPL/1679/2024 ABLAPL/596/2024	SUSIL LUHA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /467 /2023 () //
339	D-ABLAPL/1696/2024 ABLAPL/597/2024	BHOJRAJ BEHERA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	SINDHIKELA PS /301 /2023 () //
340	D-ABLAPL/1680/2024 ABLAPL/598/2024	BIBHUDUTTA MISHAL@ROCKY VS	SUCHIT KUMAR NAYAK VS	RAYAGADA /125 /2023 ()

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341	D-ABLAPL/1688/2024 ABLAPL/599/2024	STATE OF ODISHA ASHISH PRATAP SAMAL VS	MOHAMMAD AKRAM VS	// MOTANGA /188 /2022 ()
342	D-ABLAPL/1651/2024 ABLAPL/600/2024	STATE OF ODISHA SWAPNA ROUTRAY VS	SMRUTI RANJAN ROUT VS	// INFOCITY PS /12 /2024 ()
343	D-ABLAPL/1697/2024 ABLAPL/601/2024	STATE OF ODISHA SK WAJID @ RUBLU VS	SAPAN KUMAR LENKA VS	// BALIANTA P.S. /267 /2020 ()
344	D-ABLAPL/1692/2024 ABLAPL/602/2024	STATE OF ODISHA DHRUP MUKHI@ANANDA VS	JAGANNATH BHUYAN VS	// PHULBANI TOWN /144 /2023 ()
345	D-ABLAPL/1655/2024 ABLAPL/603/2024	STATE OF ODISHA RUNA PARIDA @ PUSTI @ NAMITA PUSTI VS	PRAVASH CHANDRA JENA VS	// BHOGRAI /255 /2023 ()
346	D-ABLAPL/1700/2024 ABLAPL/604/2024	STATE OF ODISHA ANJAYA BANICHUR VS	PRAJIT KUMAR PRADHAN VS	// / /0 S.D.J.M.,RAIRAKHOL(Sambalpur) 2(B)CC/0000032/2022
347	D-ABLAPL/1710/2024 ABLAPL/605/2024	STATE OF ODISHA BANI MALIK VS	AJIT CHANDRA MOHAPATRA VS	// BHADRESWAR /148 /2023 ()
348	D-ABLAPL/1703/2024 ABLAPL/606/2024	STATE OF ODISHA MOHD.RIYAZ ALAM VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// NCB BHUBANESWAR /1 /2023 DISTRICT & SESSIONS JUDGE,BERHAM TR/0000018/2023